

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI, SPECIAL BENCH (COURT - II)**

**Item No. 354  
CP-164/97/ND/2020**

**IN THE MATTER OF:**

**M/s. B. N. Mehta**

**... Applicant/Petitioner**

**Versus**

**M/s. PGT Components Limited.**

**... Respondent**

**Under Section: 97(1)**

**Order delivered on 15.12.2020**

**CORAM:**

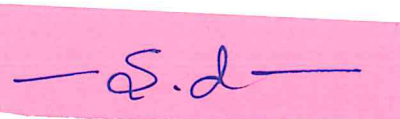
**SHRI. B. S. V. PRAKASH KUMAR,  
HON'BLE ACTG. PRESIDENT**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (TECHNICAL)**

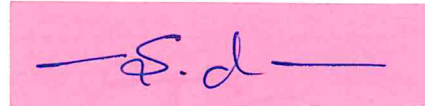
**PRESENT:**

**ORDER**

List on 10<sup>th</sup> February, 2021.



**(B. S. V. PRAKASH KUMAR)  
ACTG. PRESIDENT**



**(L.N. GUPTA)  
MEMBER(TECHNICAL)**